

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH, BOMBAY

CAMP : NAGPUR

OA, Nos. 291/90, 292/90, 293/90 & 294/90

1. Shri Ravindra Bhanudas Sakhare)	
2. Shri Bhimraoji Bapuraoji Bagade)	
3. Shri Bhimrao Gopalrao Waghmare)	
4. Shri Surash Punanji Wasnik)	

Applicants

v/s

Geological Survey of India & Anr. ... Respondents

CORAM : Hon'ble Vice Chairman Shri Justice M.S.Deshpande
Hon'ble Member (A) Shri R.Rangarajan

Appearance

Shri P.C.Marpakwar
Advocate
for the Applicant in OA.291/90

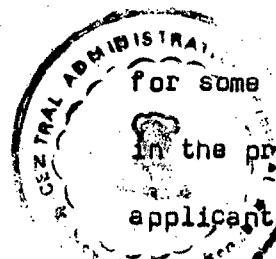
Shri R.B.Pendharker
Advocate
for the Applicants

Shri M.G.Bhangade
Advocate
for the Respondents

ORAL JUDGEMENT

Dated: 15.9.1994

(PER: M.S.Deshpande, Vice Chairman)



After the learned counsel for the applicant was heard for some time, he stated that the only relief he would be asking in the present case is to direct the respondents to consider the applicant for a fresh appointment in accordance with the rules when the fresh appointments are made and that the question whether the respondents is an Industry or not should be allowed to re-agitated.

(6)

2. In OA. 291/90, the learned counsel for the applicant states that we should also make a further direction that the condition of 89 days should not be allowed to be put while making appointments with a view to deprive the employees of the benefit of permanancy. We do not think, in view of the statement made by the learned counsel for the applicant that they will be satisfied if a direction is made as sought that we should go into the other questions. All that we need say is that the respondents should consider the applicant when fresh appointments are made in accordance with the rules. We are not deciding any of the other points raised by the counsel for the applicant. With this observation, the applications are disposed of. In view of this observation, there will be no order on the amendment application filed today.

mrj.

S. A. Deshpande
Court Officer,
Central Administrative Tribunal,
Bombay Bench. 'Gulestan', 3rd Floor,
Prescot Road, Fort BOMBAY-400 001.